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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.757/KB/2017

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Vaishali Rice Mills Pvt.Ltd.-Vs-Registrar of Companies, Bihar		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS SIDDHARTHA MURARKA, PCS

CS ABHISHEK NAGEE, PCS

} Petitioner

Abhijit  
06/01/18

**ORDER**

Ld. Pr. CS for the appellant is present.

The Registrar of Companies, Bihar has submitted his report. Ld. Pr. CS appearing for the appellant submitted that no rejoinder is to be filed.

Therefore admitted, heard and reserved for order.

Sd

(Jinan K.R.)  
Member (J)